

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 1866/2020 In C.P. (IB)/3506(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

NAME OF THE PARTIES: **Ravindra Chaturvedi**
 IN THE MATTER OF
 Suraksha Asset Reconstruction Pvt Ltd
 V/s
 Sneha Natural World Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1866/2020:- Adv Prakhar Tandon i/b Adv Agam H Maloo appeared for the Applicant. None appeared for the Respondents. Reply has been filed by Respondent No. 2. It is noted that on 18.03.2024, Counsel appeared on behalf of Respondent No. 1 and 2, however, today none appeared for Respondent No. 1 and 2. One last and final opportunity is granted to Respondent No. 1 to file reply within a period of two weeks, failing which, the right to file reply shall be forfeited. List the matter on **12.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)